

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3933
ANSWERED ON:18.12.2012
REVISION IN VISA RULES
Kumar Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to revise the visa rules for foreigners with long term multiple entry visa for their stay in the country; and

(b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): There is no specific proposal to revise the visa rules for foreigners with long term multiple entry visa for their stay in the country. However, Government has recently reviewed the provisions relating to 2 months gap between two visits of a foreign national to India on a Tourist Visa and it has been decided to lift this restriction except in the case of nationals of Afghanistan, China, Pakistan, Iraq, Sudan, Bangladesh, foreigners of Pakistan and Bangladesh origins and Stateless persons.